

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1119  
ANSWERED ON:09.12.2003  
FINGER PRINTS IN TIHAR JAIL  
GANTA SRINIVASA RAO

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether it is a fact that Tihar Jail has undertaken a pilot project where scanners would take finger-prints of the inmate every time he leaves or enters the Jail;
- (b) if so, the details of the project;
- (c) whether the above project propose to cover the visitors; and
- (d) the extent to which it is likely to help to control Jail breaks and in tracking down of the accused?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL  
PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK )

- (a) & (b): Yes, Sir. The Government of National Capital Territory of Delhi have installed on an experimental basis a Biometric Finger Identification System in one of the jails of the Tihar Jail Complex which enables every prisoner to be photographed alongwith his/her fingerprints.
- (c): No, Sir.
- (d): This system is expected to help proper identification of the prisoners ordered to be released and also identify the repeat-prisoners.